GOVERNMENT OF INDIA CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:194 ANSWERED ON:16.11.2007 KARTIKA SAKA STUDENTS UNDERGOING CA COURSES Kharventhan Shri Salarapatty Kuppusamy

(f) Does not arise.

(g) The existing rates of stipend have been made effective from 17th August, 2007 only.

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) the number of students in the country presently undergoing the course of Chartered Accountant;
(b) whether any proposal is under consideration of the Government to grant nod to CA students for doing articleship with non-audit companies;
(c) if so, the details thereof;
(d) the amount of stipend presently being provided to CA student;
(e) whether there is also a proposal to increase the stipend of CA student from the existing level;
(f) if so, the details thereof; and
(g) if not, the reasons therefor?
Answer
THE MINISTER OF CORPORATE AFFAIRS (SHRI PREM CHAND GUPTA)
(a) The number of students in the country presently undergoing the course of Chartered Accountants with the Institute of Chartered Accountants of India is 5,04,962.
(b) No, Sir.
(c) Does not arise.
(d) The rates of minimum monthly stipend payable to an articled assistant are as follows: -
Classification of the normal place of service of the articled assistant
(1) During the first year of training
(2) During the second year of training
(3) During the remaining period of training
(4)
(i) Cities/towns having a population of twenty lakhs and above. Rs. 1000/- Rs. 1250/-Rs. 1500/-
(ii) Cities/towns having a population of four lakhs and above but less than twenty lakhs. Rs. 750/-Rs. 1000/- Rs. 1250/-
(iii) Cities/towns having a population of less than four lakhs. Rs. 500/- Rs. 750/- Rs. 1000/-
(e) No, Sir.